

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 35

CA 185/2010

CA 448/2017

CA 105/2019

In

TCP 61/2005

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.07.2024**

NAME OF THE PARTIES: SUJAN PARIKH V/s NATVAR PARIKH
INDUSTRIES LTD. & ORS

Section 397-398 of the Companies Act, 1956

ORDER

1. Mr. Zal Andhyarujina with Mr. Harsh Meghani & Ms.Falguni Thakkar, Ld. Counsel for the Petitioner present. Ms. Sonal Sengar, Ld. Counsel for the Respondent present.
2. Ld. Counsel for the Respondent seeks adjournment stating that arguing counsel is not available. Time granted.
3. List this matter for further consideration on **05.08.2024**.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)
/NP/

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)